

पद के लिए चिन्न-भिन्न शैक्षिक योग्यताएं निर्धारित करने के क्या कारण थे ?

चित्त लखा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल): नियुक्ति के लिए शैक्षणिक योग्यताएं सभी स्थानों पर समान है। यह सूचित किया गया है कि 1977 में जारी किये गये अपने विज्ञापन में बैंक आफ राजस्थान ने लिपिक पदों पर भरती के लिए न्यूनतम शैक्षणिक योग्यताएं प्रथम श्रेणी में हायर सैकण्डरी/प्रोव्हीनरिसेटी और ग्रेजुएट और पोस्ट ग्रेजुएट में 40 प्रतिशत अंक निर्धारित किये थे। आगे यह सूचना दी गई है कि प्रत्येक जोन में प्राप्त आवेदन पत्रों की संख्या और उसमें रिक्त पदों की संख्या के आधार पर परीक्षा के लिए बुलाने के वास्ते उम्मीदवारों की संख्या निर्धारित करने के लिए बैंक ने जोनवार कार्रवाई की है। जहां विज्ञापन के उत्तर में आवेदन पत्रों की संख्या प्रत्येक जोन में रिक्त स्थानों की तुलना में बेशुमार और अनुपात से अधिक है वहां विश्वविद्यालय की परीक्षा में अंकों के अनुसार उम्मीदवारों को बुलाने का मापदण्ड, न्यूनतम निर्धारित अंकों से अपेक्षा ऊंचे स्तर का रखा गया था ताकि परीक्षा के लिए बुलाये जाने वालों की संख्या प्रबन्ध की दृष्टि से नियंत्रित की जा सके और विभिन्न जोनों को परस्पर न्यायोचित प्रतिनिधित्व दिया जा सके।

Labellings of Prices of the Manufactured Articles

4985. DR. BAPU KALDATE : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether it is a fact that the manufacturer and shops selling their articles have discontinued the practice of printing or labelling the price of the manufactured articles on the products manufactured or sold ;

(b) if so, the reasons for discontinuing the practice ; and

(c) what action has been taken against those manufacturers or shopkeepers who have violated these rules ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL) (a) No Sir. The Packaged Commodities (Regulation Order), 1975 requiring the manufacturer/packer to indicate on the package, among other things, the price of the product, ceased to be operative on 25th September 1977 since the Order was promulgated under Defence & Internal Security of India Rules. The same provisions of this Order were incorporated in the Standards of Weights and Measures (Packaged Commodities) Rules, 1977, which were promulgated and made operative with effect from 26 September 1977 itself to ensure continuance of the earlier practice.

(b) Does not arise.

(c) Those who violate the requirements of these Rules will be attracted by the Penal provisions provided therefor.

Filling up of the post of Secretary in Marine Products Export Development Authority

4986. SHRI BALAK RAM : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether a post of Secretary in the scale of Rs. 1500—2000 exists in the Marine Products Export Development Authority ;

(b) whether this post was initially filled without advertisement ; and

(c) whether subsequent to such appointment the post was advertised lying down exactly the same qualifications, age etc. of the individual appointed directly ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : (a) and (b). Yes, Sir.

(c) No, Sir. The qualification, age etc., advertised for the post of Secretary, Marine Products Export Development Authority were proposed by the Authority, and were approved by the Government having regard to the requirements of the post.